

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3694**  
TO BE ANSWERED ON 09.08.2018

**COLLECTION OF FUNDS UNDER DMFS**

3694. SHRIMATI POONAM MAHAJAN:

Will the Minister of MINES be pleased to state:

- (a) whether District Mineral Foundations (DMFs) have been established in Maharashtra as per the provisions of the Mines and Minerals (Development and Regulation) Amendment Bill, 2015 and if so, the details thereof;
- (b) whether DMFs implement the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) in Maharashtra;
- (c) if so, the details thereof including the current number of beneficiaries of PMKKKY in each district and the funds collected under DMFs; and
- (d) the details of mechanism put in place by the Government to monitor the utilisation of funds collected under DMFs as per the provisions of PMKKKY?

**ANSWER**

THE MINISTER OF STATE FOR MINES  
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a)to(c): As per the information received from Government of Maharashtra, the District Mineral Foundation (DMF) has been established in all the districts of the State vide notification dated 01<sup>st</sup> September, 2016. DMFs in the State are implementing the provisions of Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY). So far, Rs. 823.05 Cr. has been collected under DMF and 944 projects / works of Rs. 186.53 Cr. has been sanctioned and out of this Rs. 54.75 Cr. has been utilised for various schemes.

(d): State Government of Maharashtra has informed that every DMF Trust consists of Managing Committee & the Governing Council. The management of the foundation trust shall vest in the Governing Council. District Guardian Minister is the chairman of the said Council & Collector of the concerned district is the chairman of the managing committee. The District Managing Committee prepares a plan of works under PMKKKY as per the guidelines issued by Govt. of India for the purpose, and gets it approved by Governing Council. As per the Maharashtra District Mineral Foundation Trust Rules, 2016, the works shall be executed through Government departments, agencies and PSUs.

\*\*\*\*\*